

(B) A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Indira Gandhi Rashtriya Uran Akademi, Amethi, Uttar Pradesh, for the year 2022-2023, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
[Placed in Library. See No. L.T. 10947/17/23]
- (ii) (a) Annual Report and Accounts of the Airports Economic Regulatory Authority of India (AERA), New Delhi, for the year 2022-23, and the Audit Report thereon, under sub-section (4) of Section 35 and sub-section (3) of Section 36 of the Airports Economic Regulatory Authority Act, 2008.
(b) Statement by Government accepting the above Report.
[Placed in Library. See No. L.T. 10770/17/23]
- (iii) (a) Annual Report and Accounts of the Airports Authority of India (AAI), New Delhi, for the year 2022-23, and the Audit Report thereon, under sub-section (4) of Section 28 and sub-section (2) of Section 29 of the Airports Authority of India Act, 1994.
(b) Statement by Government accepting the above Report.
[Placed in Library. See No. L.T. 10769/17/23]

I. Reports and Accounts (2021-22 and 2022-23) of various Companies and Corporation and related papers

II. Reports and Accounts (2022-23) of JNARDDC, Nagpur; NIRM, Bengaluru; and CMPFO, Dhanbad and related papers

खान मंत्रालय में राज्य मंत्री (श्री दानवे रावसाहेब दादाराव): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Fifty-first Annual Report and Accounts of the Bharat Gold Mines Limited

(BGML), Kolar, Karnataka, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10720/17/23]

(ii) (a) One Hundred and Second Annual Report and Accounts of the Singareni Collieries Company Limited (SCCL), Bhadradi Kothagudem, Telangana, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10719/17/23]

(iii) (a) Annual Report and Accounts of the Hindustan Copper Limited (HCL), Kolkata, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10411/17/23]

(iv) (a) Sixty-seventh Annual Report and Accounts of the NLC India Limited, Chennai, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. See No. L.T. 10716/17/23]

(b) Eleventh Annual Report and Accounts of the Neyveli Uttar Pradesh Power Ltd., Lucknow, a subsidiary company of the NLC India Limited, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. See No. L.T. 10717/17/23]

(c) Seventeenth Annual Report and Accounts of the NLC Tamil Nadu Power Limited (NTPL), Chennai, a subsidiary company of the NLC India Limited, for the year 2022-23, together with the Auditor's Report on the Accounts

and the comments of the Comptroller and Auditor General of India thereon.

- (d) Review by Government on the working of the above Company and its subsidiaries.

[Placed in Library. For (c) and (d) See No. L.T. 10718/17/23]

- (v) (a) Fiftieth Annual Report and Accounts of the Mineral Exploration and Consultancy Limited (MECL), Nagpur, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10722/17/23]

- (vi) (a) Annual Report and Accounts of the Coal India Limited (CIL), Kolkata, [Volume-I and Volume-II (Part 1, 2 and 3)], along with its subsidiary companies, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company and its subsidiaries.

[Placed in Library. See No. L.T. 10721/17/23]

II. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Jawaharlal Nehru Aluminium Research Development and Design Centre (JNARDDC), Nagpur, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.

[Placed in Library. See No. L.T. 10724/17/23]

- (ii) (a) Annual Report and Accounts of the National Institute of Rock Mechanics (NIRM), Bengaluru, Karnataka, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10724/17/23]

- (iii) (a) Annual Report and Accounts of the Coal Mines Provident Fund Organization (CMPFO), Dhanbad, Jharkhand, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.

[Placed in Library. See No. L.T. 10417/17/23]

I. Reports and accounts (2021-22 and 2022-23) of various organisations and related papers

II. MoUs between Government of India and NSIC

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह वर्मा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (A) A copy each (in English and Hindi) of the following papers, under sub-Section (1) of Section 19 and sub-section (4) of Section 17 of the Coir Industry Act, 1953:-

- (a) Sixty-ninth Annual Report of the Coir Board, Kochi, Kerala for the year 2022-23.
- (b) Annual Accounts of the Coir Board, Kochi, Kerala for the year 2022-23, and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10512/17/23]

(B) A copy each (in English and Hindi) of the following papers:-

- (i) (a) Twenty-third Annual Report and Accounts of the Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE), Mumbai, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10797/17/23]

- (ii) (a) Annual Report and Accounts of the MSME Technology Centre, Rohtak, Haryana, for the year 2022-23, together with the Auditor's Report on the Accounts.